

**COURT – II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 106 OF 2018 & IA NO. 513 OF 2018, 32 OF 2019,**  
**APPEAL NO. 136 OF 2018 & IA NO. 625 OF 2018**  
**APPEAL NO. 146 OF 2018 & IA NO. 662 OF 2018**  
**APPEAL NO. 147 OF 2018 & IA NO. 666 OF 2018**  
**APPEAL NO. 150 OF 2018 & IA NO. 503 OF 2019, 674 OF 2018**  
**APPEAL NO. 152 OF 2018 & IA NO. 702 OF 2018**

**Dated: 05<sup>th</sup> September, 2019**

**In the matter of:**

**APPEAL NO. 106 OF 2018& IA NO. 513 OF 2018, 32 OF 2019**

SaiWardha Power Generation Ltd. (Previously SaiWardha Power Ltd.) .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission &Ors. .... Respondent(s)

**APPEAL NO. 136 OF 2018 & IA NO. 625 OF 2018**

Viraj Profiles Ltd. .... Appellant(s)  
Versus  
Maharashtra State Electricity Distribution Company Ltd. &Ors. .... Respondent(s)

**APPEAL NO. 146 OF 2018 & IA NO. 662 OF 2018**

Cosmo Films Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission &Ors. .... Respondent(s)

**APPEAL NO. 147 OF 2018 & IA NO. 666 OF 2018**

Mahalaxmi TMT Pvt. Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission &Ors. .... Respondent(s)

**APPEAL NO. 150 OF 2018 & IA NO. 503 OF 2019, 674 OF 2018**

Lupin Ltd. .... Appellant(s)

**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

**APPEAL NO. 152 OF 2018 & IA NO. 702 OF 2018**

**M/s R. L. Steels and Energy Pvt. Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **05.11.2019.**

**js**

**Court Master/PS**

## COURT-II

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